GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:5509 ANSWERED ON:09.05.2012 FRAUD UNCOVERED IN UID SCHEMES Ananth Kumar Shri

Will the Minister of PLANNING be pleased to state:

- (a) whether it is a fact that a number of cases of UID fraud have been uncovered in various States;
- (b) if so, the details of the total number of fraudulent cases that have been brought to the notice of the Unique Identification Authority of India(UIDAI);and
- (c) the action taken and proposed to be taken in this regard by the Government?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

- (a) to (c): Some cases of process non compliance and fraudulent enrolment have been reported against some enrolment agencies in some places. These enrolments were done in violation of standard processes and guidelines prescribed by UIDAI for Aadhaar enrolment. Details of such cases and action taken are given as under:
- # In Anantapur District, Andhra Pradesh, two enrolments with fictitious name 'Kothimeer' by operators/supervisors pertaining to M/s eCentric Solutions Ltd were detected. The operators involved in fake enrolments were blacklisted and removed from UIDAI system. A request was made to Government of Andhra Pradesh to file FIR against the operator/supervisors & management of Enrolment Agencies.
- # In Hyderabad district of Andhra Pradesh enrolments using photo of photo by an operator belonging to M/s Infrastructure Leasing & Financial Services Ltd (IL&FS Ltd) were detected by the Quality Assurance Team of UIDAI. The enrolments were done by misusing the provision of "Biometrics Exceptions" enrolments (where a resident with missing fingers or missing Iris is enrolled following a special procedure). The State Registrar has lodged FIR against the concerned operator in the Charminar Police Station vide Cr. No.106/2012 u/s 468, 471, 420, 419, 120B of IPC on 23rd April 2012. UIDAI has issued show cause notice to the concerned Enrolment Agency and suspended their operations.
- # Fake certificates of POA/POI were issued by some Government Doctors in the name of High profile dignitaries in Karnataka including the Chairman of UIDAI and relatives of the Chief Minister of Karnataka. A police complaint was filed against the doctors involved in issuing fake certificates and accused persons were arrested.